

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1154
ANSWER ON - 11.02.2025

PROPERTY CARDS UNDER SVAMITVA SCHEME

**1154. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI CHAVAN RAVINDRA VASANTRAO:
SHRI SUDHEER GUPTA:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of property cards given by the Government in various villages in “Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) Scheme” since its inception in 2020;
- (b) whether the Government has given 6.5 million property cards under the SVAMITVA scheme to beneficiaries from over 50,000 villages across 12 States and Union Territories recently and if so, the details thereof, State/UT-wise;
- (c) the details of total drone mapping done as on date under the said scheme in various villages in the country, State-wise;
- (d) the manner in which the said scheme has proved to be beneficial in fulfilling its objective of bringing progress in rural and remote areas of the country; and
- (e) the time by which land survey will be completed in rural area under the said scheme, State-wise?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- (a) Since its inception in April 2020, the SVAMITVA scheme has facilitated the preparation of 2.38 crore property cards across 1.59 lakh villages.
- (b) On January 18, 2025, the Hon'ble Prime Minister oversaw the e-distribution of 6.5 million property cards in 52,000 villages across 10 States and 2 Union Territories. State/UT-wise details are provided in Annexure-I.
- (c) As of February 3, 2025, drone surveys have been completed in 3.18 lakh villages across 31 States/UTs. Surveys are complete in Madhya Pradesh, Uttar Pradesh, Andhra Pradesh, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Ladakh, and Lakshadweep. The scheme has achieved saturation in Haryana, Uttarakhand, Goa, Andaman & Nicobar Islands, Puducherry, and Tripura. State/UT-wise details of drone surveys are provided in Annexure-II.

(d) The SVAMITVA scheme aims at demarcation of the inhabited (Abadi) villages in rural areas using drone technology with the objective of preparing record of rights and property cards for the residential properties in these village Abadi areas. This initiative facilitates property monetization and access to institutional credit/bank loans by providing legally recognized property cards as proof of ownership for mortgage, reduces/settles property disputes, and enables comprehensive village-level planning, ultimately contributing to Gram Swaraj and Atmanirbhar rural India.

(e) The SVAMITVA scheme has reached saturation in Haryana, Uttarakhand, Goa, Andaman & Nicobar Islands, Puducherry, and Tripura. The scheme has been extended till 31st March 2026 by which time all other participating States/UTs are expected to achieve saturation.

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1154 answered on 11.02.2025 regarding 'Property Cards under SVAMITVA Scheme'

State/UT-wise details of e-Distribution of 6.5 million property cards on 18.01.2025

S.No.	State/UT	No of Villages	No of Property Cards distributed
1	Chhattisgarh	1,006	50,392
2	Gujarat	415	64,029
3	Himachal Pradesh	48	1,165
4	Jammu & Kashmir	280	8,041
5	Ladakh	25	3,000
6	Madhya Pradesh	12,350	15,63,000
7	Maharashtra	1,238	1,95,337
8	Mizoram	4	200
9	Odisha	4	242
10	Punjab	122	17,039
11	Rajasthan	7,522	1,50,778
12	Uttar Pradesh	29,501	45,35,680
	Total	52,515	65,88,903

Annexure-II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1154 answered on 11.02.2025 regarding 'Property Cards under SVAMITVA Scheme'

State/UT-wise details of drone survey under SVAMITVA scheme

S.No.	States/UTs	Notified villages	Village where Drone Flying has been completed
1	Andaman & Nicobar Islands	186	186
2	Andhra Pradesh	13,321	13,321
3	Arunachal Pradesh	5,596	3,399
4	Assam	1,074	946
5	Chhattisgarh	15,791	15,791
6	Dadra Nagar Haveli & Daman Diu	80	80
7	Delhi	31	31
8	Goa	410	410
9	Gujarat	15,052	13,949
10	Haryana	6,260	6,260
11	Himachal Pradesh	15,196	13,870
12	Jammu and Kashmir	4,431	4,398
13	Jharkhand	757	240
14	Karnataka	30,715	16,855
15	Kerala	1,550	597
16	Ladakh	230	230
17	Lakshadweep Islands	10	10
18	Madhya Pradesh	43,014	43,014
19	Maharashtra	37,819	37,609
20	Manipur	3,856	209
21	Mizoram	550	319
22	Odisha	3,054	2,724
23	Puducherry	96	96
24	Punjab	12,083	10,458
25	Rajasthan	36,352	35,721
26	Sikkim	1	1
27	Tamil Nadu	3	3
28	Telangana	5	5
29	Tripura	893	19
30	Uttar Pradesh	90,573	90,573
31	Uttarakhand	7,441	7,441
	Total	3,46,430	3,18,765
